

## ASSETS & LIABILITIES

As on 31.3.2010.

(At a glance)

**NAME OF THE JUDGE** : Hon'ble Mr. Justice Surinder Singh  
**DATE OF APPOINTMENT** : January, 1990 Appointed as  
Additional District & Sessions Judge.  
Elevated as Judge in the High Court of  
Himachal Pradesh on 27<sup>th</sup> November,  
2006.

### DECLARED ASSETS

#### ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any.
(i) 1/5 <sup>th</sup> share in the ancestral house and landed property including orchard situated in Patwar Circle Mattal Bakhog, Tehsil Rajgarh, District Sirmaur, H.P.	1/5 <sup>th</sup> share in the ancestral house and landed property including orchard situated in Patwar Circle Mattal Bakhog, Tehsil Rajgarh, District Sirmaur, H.P.	1.Rs.3,32,250.17 Saving bank account No.18330 100003115 UCO Bank, High Court, Shimla 2.Rs.30596, UCO Bank Rajgarh. 3. GPF deduction- Rs.50,000/- p.m. 4. FDRs of Rs.2 lacs.	14 grams Gold rings	HP13A-0102 (Opel Astra Car)	Nil
(ii) 1/5 <sup>th</sup> share in the land and house "Super Lodge" Cemetery Road, Sanjauli, Shimla-6, H.P.	1/5 <sup>th</sup> share in the land and house "Super Lodge" Cemetery Road, Sanjauli, Shimla-6, H.P.				
(iii) At Rajgarh - Habban road, District	"Rock Rose house" Rajgarh, District Sirmaur, H.P.				

		<p>3. Rs.1032/- in Saving A/C No.18330110000083.</p> <p>4. One RD account is in the name of <u>Miss Richa Thakur</u> to the tune of Rs.1000/- per month for a period of 33 months, i.e. from 1.3.2008 to 1.12.2010.</p> <p>4. FDR for Rs.1 <u>lac</u> in the name of Ms. Shikha Thakur daughter, who is self employed in MNC (LPO) at Mumbai in UCO Bank, High Court of Himachal Pradesh, Shimla.</p> <p>5. FDR for Rs.50,000/- in the name of Shikha Thakur, daughter.</p>	<p>with Miss Shikha Thakur and one kitty diamond set and ornaments worth Rs.10,000/-.</p>		
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### LIABILITIES

**Particulars:-**

1. NIL.

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**Note:- Further details available with the Hon'ble Chief Justice.**

		2. Rs.36,443/- in Saving bank account No.18330110000465.			
		3. Rs. 60,000/- in saving ban account at State Bank of Patiala at Solan.			

### LIABILITIES

Particulars:-

1. NIL.

2. NIL.

Note:- Further details available with the Hon'ble Chief Justice.

### ASSETS & LIABILITIES (At a glance)

NAME OF THE JUDGE : Hon'ble Mr. Justice Surinder Singh  
NAME OF THE DEPENDENT CHILD/CHILDREN : Miss Richa Thakur (dependent) & Miss Shikha Thakur (not dependent)

### DECLARED ASSETS

#### ASSETS OF THE DEPENDENT CHILD/ CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any.
-	-	1. FDR for Rs.1 lac in the name of Ms. Richa Thakur (daughter) in UCO Bank, HP High Court, Shimla. 2. FDR of Rs.36,000/- in the UCO Bank, High Court of Himachal Pradesh, Shimla.	1. About 16 grams gold ornaments with Miss Richa Thakur, daughter. 2. About 5 Tolas gold ornaments	-	-

Sirmaur, H.P.					
(iv) Land in village Thanadhar, P.O. Bhuria Tehsil Rajgarh	Owner of land / orchard measuring 15 biaghs 10 biswas and Farm House, Outhouses and cowshed in village Thanadhar-Bhuria Tehsil Rajgarh				

### LIABILITIES

**Particulars:-**

1. NIL, except expenses being incurred upon studies of dependant/ daughter who is doing Law.
2. Nil.

**Note:-** Further details available with the Hon'ble Chief Justice.

### ASSETS & LIABILITIES (At a glance)

**NAME OF THE JUDGE** : Hon'ble Mr. Justice Surinder Singh  
**NAME OF THE SPOUSE** : Smt. Nirmal Thakur

#### DECLARED ASSETS

#### ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any.
Rajgarh.		1. FDR for Rs.1 lac. in the name of wife Nirmal Thakur in UCO Bank, H.P. High Court Branch Shimla-171001.	14 Tolas of gold ornaments	-	Nil.